

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4010
TO BE ANSWERED ON 12.12.2019

ENERGY GENERATION THROUGH WASTE/GARBAGE

4010. SHRI P.C. GADDIGOUDAR:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government has set up new projects at some places in the country for generation of power from municipal solid wastes/garbage or assisted the State Governments for this project;
- (b) if so, the details along with the estimated cost and power generation capacity thereof;
- (c) whether it is proposed to extend the projects to various other States in the country particularly in the State of Karnataka;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has also taken any steps to increase the capacity of production of power from biomass in the country; and
- (f) if so, the details thereof, State/UT-wise and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a)&(b) A total capacity of 63.50 MW of projects for generation of power from municipal solid wastes/garbage have been set up in the country in recent past by private developers selected by competitive bidding by Local Urban Bodies in various States.

The State/UT-wise details of projects set up in recent past along with the estimated cost and power generation capacity are given at **Annexure-I**.

(c)&(d) Various steps taken by the Union Government to promote installation of projects for generation of power from municipal solid wastes/garbage in the country including the State of Karnataka are given as below:

- (i) Concessional Customs Duty and GST at rate of 5% for initial setting up of grid connected projects for power generation from wastes of renewable nature including Municipal Solid Waste/garbage;
- (ii) According to the amended Tariff Policy, Distribution Licensee(s) shall compulsorily procure 100% power produced from all the Waste-to-Energy plants in the State, in the ratio of their procurement of power from all sources including their own, at the tariff determined by the Appropriate Commission under Section 62 of the Act.
- (iii) Under Swachh Bharat Mission-Urban, Financing of upto 35% of the cost in the form of Viability Gap Funding to States/Union Territories is available for Solid Waste Management (SWM) project including Waste to Energy projects based on Municipal Solid Waste/garbage.
- (iv) Under Rule 21 of Solid Waste Management Rules 2016, non-recyclable waste having calorific value of 1500kCal/kg or more shall not be disposed of on landfills and shall only be

utilized for generating energy either or through refuse derived fuel or by giving away as feedstocks for preparing refuse derived fuels.

(e) & (f) In order to increase the capacity of production of power from biomass in the country, Ministry of New & Renewable Energy launched a scheme to support biomass based cogeneration in sugar mills and other industries. The scheme supports biomass based cogeneration, projects with Central Financial Assistance (CFA) @ Rs 25 Lakhs / MW of surplus exportable capacity and Rs 50 Lakhs / MW of installed capacity depending on the type of fuel used. The State/UT-wise details of projects of production of power from biomass are given at **Annexure-II**.

Annexure-I

Annexure-I referred to in Reply to part (a) of the Lok Sabha unstarred Question No. 4010 for 12/12/2019 regarding "Energy Generation through Waste/Garbage"

"The list of projects for generation of power from municipal solid waste/garbage in the Country set up in recent past"

Sr. No	State	City/Town	Installed Capacity (MW)	Total cost of project
1	Delhi	Ghazipur, Delhi	12.00	Rs 155 Crore
2	Delhi	Narela Bawana, Delhi	24.00	Rs. 487 crores
3	Delhi	Okhla, Delhi	16.00	Rs 188 Crore
4	Madhya Pradesh	Jabalpur	11.50 <i>(9MW exportable)</i>	Rs 178 Crore
			63.50 MW	

Annexure-II**Annexure-II referred to in Reply to part (d) of the Lok Sabha unstarred Question No. 4010 for 12/12/2019 regarding "Energy Generation through Waste/Garbage"**

" The list of projects for generation of power from biomass in the Country, as on 10.12.2019"

	Name of State/ UT	Cumulative Installed Capacity (in MW)	
		Grid Connected Biomass Power and Bagasse Cogeneration	Off-Grid Biomass (Non- Bagasse) Cogeneration
1	Andhra Pradesh	378.2	98.98
2	Bihar	113	8.20
3	Chhattisgarh	228	2.50
4	Gujarat	65.3	12
5	Haryana	121.4	84.26
6	Karnataka	1811.6	15.20
7	Madhya Pradesh	93	12.35
8	Maharashtra	2499.7	16.40
9	Telangana	158.1	1
10	Punjab	194	123.10
11	Rajasthan	119.3	2.00
12	Tamil Nadu	969	28.55
13	Uttarakhand	73	57.50
14	Uttar Pradesh	1957.5	158.01
15	West Bengal	300	19.92
16	Odisha	50.4	8.82
17	Kerala	-	0.72
18	Himachal Pradesh	-	7.20
19	Meghalaya	-	13.80
20	Jharkhand	-	4.30
	Total	9131 MW	674.81 MW